GOVERNMENT OF INDIA MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

STARRED QUESTION NO. †*209 TO BE ANSWERED ON 03.12.2019

NIRADHAR ANUDAN YOJANA

†*209. SHRI OMPRAKASH BHUPALSINH ALIAS PAWAN RAJENIMBALKAR:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether any scheme for the 'Niradhar' people has been implemented by the Government and if so, the details thereof;
- (b) whether the income ceiling for such people to be eligible for receiving the grants under the Niradhar Anudan Yojana is limited to Rs. 21,000/- in Maharashtra;
- (c) if so, whether demands are being made for the last few years by concerned people, organisations and people's representatives to increase the present ceiling to Rs. 50,000/- as thousands of beneficiaries are deprived of the benefits of the scheme;
- (d) if so, the details thereof; and
- (e) the action proposed to be taken by the Government in this regard and the time by which it is likely to be implemented?

ANSWER

MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI THAAWARCHAND GEHLOT)

(a) to (e): A Statement is laid on the Table of the House.

Statement referred to in Reply to Lok Sabha Starred Question No. 209 for answer on 03.12.2019.

(a) to (e): No, Sir. The Ministry does not implement any scheme namely "Niradhar Anudan Yojana".

However, as informed by the State Government of Maharashtra they are implementing State sponsored scheme namely Sanjay Gandhi Niradhar Anudan Yojana, which is applicable to destitute persons of age between 18 to 65 years, or phan children, all types of handicapped, person suffering from critical illness like T. B. cancer, AIDS and leprosy, destitute widows including those of farmers who committed suicide, destitute divorced women and women in process of divorce, women freed from prostitution and outraged women. Under this scheme, Rs.1000 per month is given to a beneficiary whose family annual income is up to Rs. 21,000/-. The demand of increasing present ceiling to Rs. 50,000/- is being made by people's representatives.

Since this is a state sponsored scheme, the Government of Maharashtra has to take decision in this regard.
